# COURT - I

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

# Appeal No. 4 of 2017

## Dated: 25<sup>th</sup> April, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

#### In the matter of :

Damodar Valley Co.	Vs.	Appellant(s)
Delhi Transco Ltd. & Ors.		Respondent(s)
Counsel for the Appellant(s)	:	Mr. M.G. Ramachandran
Counsel for the Respondent(s)	:	Mr. Sethu Ramalingama for R-13/CERC

### ORDER

List the matter on 01.08.2017. In the meantime, pleadings be completed.

(I. J. Kapoor) **Technical Member** 

### (Justice Ranjana P. Desai) Chairperson

ts/kt